



केन्द्रीय सीमा शुल्क आयुक्त के कार्यालय
OFFICE OF THE COMMISSIONER OF CUSTOMS
हैदराबाद- सीमा शुल्क आयुक्तालय, लाल बहादुर स्टेडियम मार्ग, बशीरबाघ, हैदराबाद-५००००४.
HYDERABAD CUSTOMS COMMISSIONERATE, L.B.STADIUM ROAD:
BASHEERBAGH: HYDERABAD -500 004.

Email: commr-cushyd@nic.in

Phone: 040-23220720/24008364

C.No. GEN/AEO/APPL/T2/35/2021-TECH-O/O-PR COMM-R-CUS-HYDERABAD Date: 21.12.2021

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No.1, Wing No. 5, R.K.Puram, New Delhi – 110066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P.Bhawan, I.P. Estate, New Delhi – 110002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd floor, R.K.Puram, New Delhi – 110002.
4. The Commissioner, Directorate of Legal Affairs, 4th floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai – 400020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub: Legal verification of AEO T2 application under AEO program in respect of M/s. HBL Power Systems Limited – Regarding.

M/s. HBL Power Systems Limited, 8-2-601, Road No. 10, Banjara Hills, Hyderabad - 500034 have applied for AEO T2 status in terms of CBEC Circular No. 33/2016-Cus dated 22.07.2016 (available on CBEC website).

The details of the applicant are furnished as hereunder:

Name of the Applicant (M/s.)	IEC Number**	PAN
HBL Power Systems Limited	0988000687	AAACH8421K

** Your Legal compliance should include in respect of all branches of the applicant as declared by the applicant under the IEC registration

It is requested that details as mentioned in below points against the entity/applicant/Proprietor person may be sent to this office on this office e-mail id: commr-cushyd@nic.in within 14 days from date of issue/upload of this letter on CBEC website, which can be seen by following the path-www.cbec.gov.in->Departmental Officers->Systems. The details of the Directors/Proprietor/Partner and its branches may be obtained through <http://dgft.gov.in>.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Customs Act 1962 (other than those mentioned in (I) & (II) above) during last three Financial years to the total duty paid or Drawback claimed during the same period i.e., last three Financial Years.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" status to the above applicants.

This issues with the approval of the Commissioner.

Yours faithfully,


(P.D.PULI)
ADDITIONAL COMMISSIONER

Copy to:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd tower, 5th floor, Connaught Place, New Delhi - 110001.
2. The J.S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.
3. The Addl. Director General (Systems), ICEGATE, Directorate General of Systems & data Management, New Delhi.

HBL POWER SYSTEMS LIMITED - LIST OF SITES

Location of Site	Address	Contact person(s)	Phone No(s)	Email ID's
Registered Office	8-2-601, ROAD NO.10, BANJARA HILLS, HYDERABAD 500 034, INDIA	M. Vijay Kumar (EXIM)	+91 9391775141	mvjaykumar@hbl.in
Corporate Office	8-2-616, PLOT NO.4, ROAD NO.11, BANJARA HILLS, HYDERABAD 500 034, INDIA	M. Vijay Kumar (EXIM)	+91 9391775141	mvjaykumar@hbl.in
Shameerpet	LALGADI MALAKPET, SHAMEERPET MANDAL, RANGAREDDY DIST. HYDERABAD - 500078, INDIA	Santosh Kovuri (Logistics) S. Paramesh (EXIM)	+91 9949167290 +91 9849054172	santoshkumar.kovuri@hbl.in spet.exports@hbl.in
Visakhapatnam	PHASE-III, VSEZ, DUVVADA, VISHAKAPATNAM-530 049, INDIA	M.B. SUDHAKAR RAO (Commercial) D. Madhava Rao (EXIM)	+91 8096907172 +91 9849386518	madhavrao@hbl.in
Nandigaon	SURVY NO: 64 TO 67 & 77 TO 81 NANDIGAON (VILLAGE) , KOTHUR (MANDAL) MAHABOOB NAGAR (DIST) TELANGANA, INDIA	V. Surender Reddy (Logistics) Prashanth Kumar (EXIM)	+91 8096907043 +91 8096907025	ngaoncomm1@hbl.in lprashanth@hbl.in
Vizianagaram	SURVEY NO: 123 TO 126, 138(P) TO 144 (P) KANDIVALASA (VILLAGE) , PUSAPATI REGA (MANDAL) VIZIANAGARAM (DIST) - 535204 ANDHRA PRADESH , INDIA	A. Balaji (Logistics) Feroz (EXIM)	+91 9346269657 +91 8096907455	balaji.alla@hbl.in feroz@hbl.in
Thumkunta	THUMKUNTA VILLAGE, SHAMEERPET MANDAL, R.R. DIST., HYDERABAD - 500 078, INDIA.	Ramakrishna (Logistics) G. Tirupathi (EXIM)	+91 6309739942 +91 8096907502	tmkcomm1@hbl.in tirupathi.gandi@hbl.in